


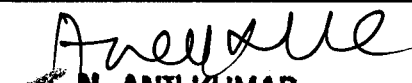
GENERAL TRANSFERS, 2015 - TRANSFER AND POSTING OF JUDICIAL OFFICERS

I. DISTRICT JUDGES


	Name and Designation	Proposed Station
1	Smt. V.Shiracy, District Judge, Thalassery	District Judge, Kalpetta
2	Shri P.K.Lakshmanan, District Judge, Kottayam	Allowed to continue till retirement on 31-10-2015
3	Shri George Mathew, MACT, Kottayam	District Judge, Ernakulam w.e.f 01-06-2015
4	Smt. Annie John, Addl.District Judge-I/Addl.MACT, Alappuzha	District Judge, Thalassery
5	Shri E.B.Rajan, Addl.District Judge-III /Addl.MACT, Kasaragod	Enquiry Commissioner & Spl.Judge, Kottayam
6	Dr. V.Vijayakumar, Wakf Tribunal/Addl.District Judge-III, Kozhikode	Spl.Judge(Sooryanelli cases) / Addl.District Judge / Addl.MACT, Kottayam
7	Shri K.Haripal, Enquiry Commissioner & Special Judge/Addl.District Judge-II, Thrissur	Addl.District Judge- I / Addl.MACT, Alappuzha
8	Shri P.D.Sarangadharan, Secretary, Kerala Legislative Assembly Thiruvananthapuram	Enquiry Commissioner & Special Judge/Addl.District Judge-II, Thrissur
9	Smt. K.P.Indira, Addl.District Judge-I, Thiruvananthapuram	Extension for one more year.
10	Dr. Kauser Edappagath, Forest Tribunal / Addl. District Judge-II Kozhikode	Extension for one more year.
11	Shri K.Dharmajan Judge, Family Court, Thiruvalla	Allowed to continue till his retirement on 30-11-2015
12	Shri S. Shajahan, Addl.Sessions Judge (Sooryanelli cases)/ Addl.District Judge-II / Addl.MACT, Kottayam	Spl.Judge(NDPS Act Cases)/ Addl.District Judge-II, Thodpuzha
13	Shri C.V.Francis, MACT/Addl. District Judge, Muvattupuzha	Extension for one more year.


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	Name and Designation	Proposed Station
14	Shri P.C.Paulachan Addl.District Judge-IV/ Addl.MACT, Kottayam	MACT / Addl.District Judge, Ottapalam
15	Shri P.G.Ajithkumar Addl.District Judge-II, Ernakulam	MACT, Thrissur
16	Shri. K.P. John Addl.District Judge-III / Addl.MACT, Palakkad	MACT, Kottayam
17	Smt. P.Ragini MACT/Addl.District Judge, Irinjalakuda	Addl.District Judge-IV / Addl.MACT, Kottayam
18	Shri M.Nandakumar, Wakf Tribunal/ Addl.District Judge-III, Kollam	Spl.Judge(SPE/CBI)-I/ Addl.District Judge-III, Ernakulam
19	Shri V.Prakash, Addl. District & Sessions Judge for the trial of cases relating to atrocities and sexual violence against women & Children, Ernakulam	Enquiry Commissioner & Special Judge, Kozhikode
20	Shri K.Sathyan, District Judge, on deputation as Director, ADR Centre, High Court of Kerala	Extension for one more year.
21	Shri P.K.Aravintha Babu Spl.Judge (NDPS)/Addl.District Judge-II, Thodupuzha	MACT / Addl.District Judge, Irinjalakuda
22	Shri Rajan V.K., MACT, Kozhikode	MACT, Thiruvananthapuram
23	Shri S.Jayakumar, MACT, Neyyattinkara	Addl.District Judge-I/Addl.MACT, Pathanamthitta
24	Shri Madhukumar K.R. Addl.District Judge-V/Addl.MACT, Palakkad	Addl.District Judge-III / Addl.MACT, Thodupuzha
25	Shri Babu Prakash V.K., MACT, Thalassery	Presiding Officer, Labour Court, Kollam
26	Shri Felix Marydas, Spl.Judge for the trial of offences under [SC/ST(POA)] Act cases, Manathavady	Addl.District Judge-II / Addl.MACT, Alappuzha
27	Shri P.Sasidharan, Spl.Judge (SPE/CBI)-I/ Addl.DJ-III, Ernakulam	MACT, Kalpetta
28	Shri A.K.Gopakumar, Presiding Officer, Labour Court, Kollam	Addl.District Judge-II / Addl.MACT, Pathanamthitta



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	Name and Designation	Proposed Station
29	Shri K.Byjunath MACT/Addl.District Judge, Tirur	MACT, Thalasserry
30	Shri A.Sankaran Nair, MACT, Kalpetta	Addl.District Judge-I/Addl.MACT, Kozhikode
31	Shri. M.Ahammed Koya, Addl.District Judge-II/Addl.MACT, Pathanamthitta	Addl.District Judge-II / Addl.MACT, Thalasserry
32	Shri V.C.Chерian, Addl.District Judge-V/Addl.MACT, Kottayam	Extension for one year
33	Shri A.Krishnankutty Addl.District Judge-II /Addl.MACT, Thalassery	MACT / Addl.District Judge, Tirur
34	Shri S.Santhoshkumar, Addl.District Judge-V/Addl.MACT, Kollam	Addl.District Judge-II, Ernakulam
35	Shri K.Ramesh Bhai, Addl.District Judge-I/Addl.MACT, Kozhikode	MACT, Manjeri
36	Smt. Sreekala Suresh, MACT, Perumbavoor	Addl.District Judge-II / Addl.MACT, Kollam
37	Shri P.J.Vincent, MACT /Addl.District Judge, Ottappalam	Wakf Tribunal/Addl.District Judge-III, Kozhikode
38	Shri P.Krishnakumar, Addl.District Judge-II / Addl.MACT, Kollam	Addl. District Judge-VI / Addl.MACT, Thiruvananthapuram
39	Shri Jayakumar K.V. Addl.District Judge-III / Addl.MACT, Thalassery	Addl.District Judge-V/ Addl.MACT, Palakkad
40	Smt. M.B.Snehalatha, MACT, Thiruvananthapuram	Addl.District Judge-III / Addl.MACT, Palakkad
41	Shri T.P.Suresh Babu, Addl.District Judge-I / Addl.MACT, Kasaragod	Extension for one more year.
42	Shri K.T.Nisar Ahammed, Judge, Family Court, Kalpetta	Addl. District & Sessions Judge for the trial of cases relating to atrocities and sexual violence against women & Children, Ernakulam


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II. SUB JUDGE / CHIEF JUDICIAL MAGISTRATE


Sl. No.	Name and Designation	Proposed station
1	Shri Vincent Charley V. CJM, Thiruvananthapuram	Extension for one more year
2	Shri Vinayaka Rao Sub Judge, Kannur	Prl. Sub Judge, Thrissur
3	Shri Sureshkumar S. Sub Judge, Pathanamthitta	Prl. Sub Judge, Kottayam
4	Shri K.Kamanees, Sub Judge, Koyilandi	Prl.Sub Judge, Ernakulam
5	Shri Krishnakumar N.R. Sub Judge, Hosdurg	Extension for one more year.
6	Shri Joshy John Sub Judge, (on deputation as Secretary , DLSA, Kottayam)	Sub Judge, Chengannur
7	Smt. Minimol T.K. Principal Sub Judge, Kottayam	Addl.CJM (Chit cases), Thrissur
8	Smt. Cijimol Kuruvilla, Principal Sub Judge, Thiruvananthapuram	Extension for one more year
9	Smt. V.G.Sreedevi, Addl.Sub Judge, Irinjalakuda	Secretary , DLSA Kottayam
10	Shri P.Saidalavi Addl.Sub Judge-II, Kozhikode	Addl.CJM, Thalassery
11	Shri Vijayakumar V.N., Addl.CJM, Thalassery	Addl. Sub Judge, Irinjalakkuda
12	Shri Soman K. , Addl.CJM (Chit cases), Thrissur	Addl.Sub Judge-II, Kozhikode
13	Shri Baiju C.K. Sub Judge, Perumbavoor	Extension for one more year.
14	Shri P.Sabarinathan Prl.Sub Judge, Thalassery	Extension for one more year.
15	Shri P.K.Mohandas, Sub Judge, Kochi	Sub Judge, Alappuzha


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Sl. No.	Name and Designation	Proposed station
16	Shri C.K. Madhusoodanan Addl.Sub Judge-I, Ernakulam	Sub Judge, Thiruvalla
17	Shri Mohit C.S., Sub Judge, Alappuzha	Addl.Sub Judge-II, Ernakulam
18	Shri. A.Ijas Addl. Sub Judge-I, Thiruvananthapuram	Extension for one more year.
19	Smt. A.S. Mallika, Sub Judge, Chengannur	Sub Judge, Kochi
20	Smt. Lilly K., Sub Judge, Thiruvalla	Sub Judge, Kannur
21	Smt. Bharati S., Addl.Sub Judge-II, Thrissur	Prl. Sub Judge, N.Paravur
22	Shri. K.S.Madhu, Prl.Sub Judge, North Paravur	Sub Judge, Koyilandi
23	Shri. Syamlal S.R. Addl.Sub Judge-II, Ernakulam	Sub Judge, Pathanamthita


CHANGE IN THE SAME STATION

1	Shri Nazar J., Principal Sub Judge, Ernakulam	Addl.Sub Judge-I, Ernakulam
2	Smt. Seetha P.N., Prl. Sub Judge, Thrissur	Addl.Sub Judge-II, Thrissur



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III. MUNSIF-MAGISTRATES

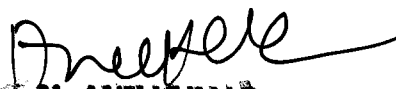
Sl. No	Name and Designation	Proposed station
1	Shri Thankachan K.P. JMFC, Ottappalam	Prl.Munsiff, Thrissur
2	Shri V.Sathishkumar, JMFC-I, Kanjirappally	Munsiff, Mavelikkara
3	Smt.Priyachand P.P. Prl.Munsiff, Thrissur	Munsiff, Ettumanoor
4	Shri Shibu M.P. JMFC, Chavakkad	Addl.Munsiff-I, Ernakulam
5	Smt. P.S.Saima JMFC, Ettumanur	Prl.Munsiff, Nedumangad
6	Smt. Prasanna Gopan Principal Munsiff, Kollam	Extension for one more year
7	Shri Varghese T.G. Munsiff-Magistrate, Perinthalmanna	JMFC, Wadakanchery
8	Shri Dinesh M.Pillai Munsiff, Thodupuzha	JMFC, Pala
9	Shri Vishnu K., JMFC-II, Thiruvananthapuram	Extension for one more year
10	Shri Suresh T.K. JMFC, Alathur	JMFC, Muvatupuzha
11	Shri.Muhammed Raees M. JMFC-II, Pathanamthitta	Munsiff, Chengannur
12	Smt.Haripriya P.Nambiar Munsiff, Koothuparamba	JMFC-I, Manjeri
13	Shri. K.Shine JMFC, Muvattupuzha	Munsiff, Thodupuzha
14	Smt.Priya K. JMFC-IV, Kozhikode	JMFC, Ottappalam
15	Shri. Joseph P.S. Principal Munsiff, Palakad	Extension for one more year


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Sl. No	Name and Designation	Proposed station
16	Shri K.M. Ratheeskumar, Principal Munsiff, Nedumangad	JMFC, Ettumanoor
17	Shri Sanju T. Principal Munsiff, Thiruvananthapuram	Pri.Munsiff, Kottayam
18	Shri. Prasun Mohan, Munsiff, Mavelikkara	JMFC-II (Mobile), Kottayam
19	Smt.Reena Das T.R., JMFC, Kattakkada	JMFC-I, Kottarakara
20	Shri.Rajesh K., JMFC-V, Kozhikode	Addl.Munsiff, Palakkad
21	Smt.Resmi S., Munsiff, Parappanangadi,	Munsiff-Magistrate, Pattambi
22	Smt.Subitha Chirackal, Munsiff, Changanachery	JMFC, Kothamangalam
23	Smt.Rekha R., Munsiff-Magistrate, Haripad	JMFC-III, Kottayam
24	Shri.Unnikrishnan K.G., JMFC-I, Cherthala	JMFC, Irinjalakuda
26	Smt.Lisha S, Principal Munsiff, Alappuzha	JMFC-V, Kozhikode
27	Smt.Mini R., JMFC-I, Manjeri	JMFC-I, Kottayam
28	Smt.Fathima Beevi A., JMFC, Kayamkulam	Extension for one more year.
29	Shri.S.Rameshkumar, JMFC-I, Neyyattinkara	JMFC-II, Mavelikkara
30	Shri.Anyas Thayyil, Munsiff, Manjeri	Pri.Munsiff, Kozhikode-II
31	Shri.Ravichandar C.R. Principal Munsiff, Kozhikode-II	Munsiff, Ottapalam
32	Shri.Doney Thomas Varghese, JMFC, Ranni	Munsiff-Magistrate, Haripad
33	Shri.M.R.Sasi, Spl.JMFC (Marad Cases), Kozhikode	Munsiff, Parappanangadi


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Sl. No	Name and Designation	Proposed station
34	Smt.Anit Joseph JMFC, Mattannur	Munsiff, Vadakara
35	Smt.Jubiya A, JMFC-II, Mavelikkara	Munsiff, Changanachery
36	Shri.Jomon John, Munsiff, Ettumanoor	JMFC, Thodupuzha
37	Shri.A Sameer JMFC-I, Nedumangad	JMFC, Ranni
38	Smt.Vani K.M. JMFC-I, Kottayam	Munsiff, Karungapally
39	Shri.Thaha M. PrI.Munsiff, Kottayam	Munsiff, Varkala
40	Shri.Suhaib M. JMFC, Vadakara	JMFC-III, Palakad
41	Shri.Bijukumar C.R. Munsiff, Karunagappally	Principal Munsiff, Alappuzha
42	Smt.Minimol F. JMFC-II, Kollam	JMFC (Forest Offences) Nedumangad
43	Smt.Roshan Thomas, Munsiff, Chengannur	JMFC-I, Kanjirapally
44	Shri.Sunilkumar K.R., JMFC-II, Palakkad	Spl.JMFC(Marad Cases), Kozhikode
45	Shri.Sasikumar P.K. JMFC-I, Alappuzha	JMFC, Adoor
46	Shri Sreekumar D. JMFC-I, Kottarakkara	JMFC-I, Nedumangad
47	Shri Ramu Ramesh Chandra Bhanu, Addl.Munsiff, Palakkad	JMFC, Kattappana
48	Smt. Anupama V.G. Addl.Munsiff-I, Ernakulam	Munsiff, Chittoor
49	Smt.Sherine Agnes Fernandez Munsiff, Varkala	JMFC-II, Pathanamthita


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Sl. No	Name and Designation	Proposed station
50	Shri Joseph Rajesh K.A, Munsiff-Magistrate, Pattambi	JMFC-I, Alappuzha
51	Shri Antony Shelman, Munsiff, Chittur	JMFC-I, Cherthala
52	Smt.Veena K.B. Munsiff-Magistrate, Perambra	JMFC-II, Palakkad
53	Shri Manjith T., JMFC, Kattappana	JMFC-II (Forest Offences), Punalur
54	Smt. Laijumol Sheriff JMFC, Adoor	Addl.Munsiff-I Thiruvananthapuram
55	Smt. Remya Menon JMFC, Thodupuzha	JMFC-V(Mark list cases), Thiruvananthapuram
56	Shri Vinod V. Munsiff-Magistrate, Ponnani	Munsiff, Koothupramaba
57	Ranjith Krishnan N. JMFC, Adimaly	JMFC, Chavakkad
58	Smt. Roshni H. JMFC-III, Palakad	JMFC-II, Nedumangad
59	Smt. Naina K.V., JMFC-II (Forest Offences), Punalur	JMFC, Alathur
60	Shri Santhosh Das, JMFC-I, Punalur	JMFC, Kattakkada
61	Shri Aravind B.Edayodi, Munsiff, Vadakara	Munsiff, Manjeri
62	Smt. Rejula P.V., Munsiff, Kattappana	JMFC-I, Punalur
63	Smt. Rukma S.Raj., Munsiff, Ottapalam	Munsiff, Kattappana


CHANGE IN THE SAME STATION

1	Shri Sureshkumar R. Addl. Munsiff-I, Thiruvananthapuram	Prl. Munsiff, Thiruvananthapuram
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IV. TEMPORARY MUNSIFF-MAGISTRATES

Sl. No.	Name and Designation	Proposed station
1	Smt. P.D.Jyothi JMFC (Forest Offences) Nedumangad	JMFC-II, Kollam
2	Shri Eldhose Mathew, JMFC-II (Mobile Court), Kottayam	JMFC, Adimaly
3	Shri Rajeev V., JMFC-III, Kottayam	JMFC, Peermade
4	Shri Bijumon A.S., JMFC, Irinjalakuda	Munsiff-Magistrate, Perinthalmanna
5	Shri T.A.Ramachandran, JMFC-V(Marklist cases), Thiruvananthapuram	Munsiff-Magistrate, Ponnani
6	Shri Thomas Varghese, JMFC, Pala	JMFC-IV, Kozhikode
7	Shri K.K.Ashok JMFC-II, Nedumangad	JMFC, Vadakara
8	Shri N.Prasannan JMFC, Kunnamangalam	JMFC, Mattannur
9	Shri K.Shaji , JMFC, Peermade	Munsiff- Magistrate, Perambra


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